

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A- 869/2017**

**New Delhi this the 30<sup>th</sup> day of March, 2017**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Anant Ram S/o Sh. Shadi Lal Aged about 60 years  
Group 'C'  
Field Worker, Public Health Deptt.  
Shahdara (S) Zone  
R/o Village Bhopura, P.O. Pasonda  
Near Defence Colony, 33 Foota Rd.  
Distt. Ghaziabad, U.P.

... Applicant

(through V.K. Sharma )

Versus

1. East Delhi Municipal Corporation  
Through its Commissioner  
Office at : Udyog Sadan,  
Industrial Area Patpar Ganj  
Delhi-110092

... Respondents

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicant has submitted that the respondents dismissed the applicant vide order dated 25.05.2016. On 14.09.2016 the applicant had filed a statutory appeal against the aforesaid order but the same remains pending with the respondents. He has sought directions to the respondents to dispose of his statutory appeal.

3. In view of the limited prayer made by the applicant, we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of this case, with a direction to them to decide the

pending appeal of the applicant within two months from the date of receipt of a certified copy of this order. No costs.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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